

Name of the Corporate Debtor: Padmadevi Sugars Limited (IN LIQUIDATION) CIN : U15422TN1995PLC029913
 Date of commencement of CIRP: 15th October 2018, Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 31st March 2026, NCLT taken on record date: 17th March 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 1 - List of secured financial creditors

S No	Name of the Creditor	Details of Claim Received				Details of Claim Admitted							Amount in Rs.		
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether security interest relinquished? (Yes/No)	Detail of security interest	Amount Covered by Sureties	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, claim rejected off		Amount of claim rejected	Amount of claim under verification
1	INDIAN OVERSEAS BANK		5,38,11,26,139	5,32,00,85,178	Secured	5,32,00,85,178	Yes	Note - 1	-	62.911%	-	-	6,10,40,981	-	Note - 1
2	BANK OF INDIA		2,67,65,79,967	2,67,65,79,967	Secured	2,67,65,79,967	Yes	Note - 2	-	31.651%	-	-	-	-	Note - 2
	Total		8,05,77,06,126	7,99,66,65,145		7,99,66,65,145				94.562%			6,10,40,981		

Notes relating to Security Interest and Relinquishment Status as per the Claim Form:
 1. First charge on Land & Building with Plant & Machinery at 174 Palyaseevaram village Kancheepuram. Second charge on the assets of Distillery Division in the premises of the company of Palyaseevaram viz Building and other civil works, plant & Machinery etc, financed by Bank of India, Dated: 14.03.2011, and 07.12.2010.
 Security interest Relinquished.
 2. Secured assets consisting of
 a. Exclusive 1st charge on the project assets of the distillery unit in the premises of the company at Palyaseevaram - Value Rs.113.23 crores as on 19.03.2012
 b. Exclusive charge by way of Hypothecation of stock of coal at Tuticorin Port - Value Rs.21.76 crores as on 19.03.2012
 c. 27 Charge on Fixed Assets of M/S SV Sugar Mills Ltd. - Value Rs.26.33 crores as on 19.03.2012.
 Security interest Relinquished.

FOR PADMADEVI SUGARS LIMITED

[Signature]

S. Rajendran
 Liquidator
 Regn. No. IBBI/PA-002/IP-N000098/2017-18/10241